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| 26. Giridih | 7. 24 Pargana |
| 27. Hazaribagh | 8. Calcutta |
| 28. Ranchi | 9. Howrah |
| 29. Singhbhum | 10. Midnapore |
| 30. Chapra | 11. Hugli |
| 31. Lohardaga | 12. Bankura |
| 32. Madhubani | 13. Birbhum |
|
<i>Orissa</i>
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| 1. Sambalpur | 1. Lakshadweep |
| 2. Mayurbhanj | 2. Dadra Nagar Haveli |
| 3. Balwahwar |
<i>Assam</i> |
| 4. Cuttack | 1. Kamrup |
| 5. Dhenkanal | 2. Gauhati |
| 6. Phulbani | 3. Dibrugarh |
| 7. Bolangir | 4. Sitasagarh |
| 8. Ganjam | 5. Sarrang |
| 9. Puri | 6. Goalpara |
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West Bengal

1. Cooch Behar
2. Jalpaiguri
3. Darjiling
4. Malda
5. Murshidabad
6. Nadia

Associations Conducting Forward Trading

3724. SHRI K. RAMAMURTHY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number and particulars of associations and their locations recognised by Government for conducting forward trading in various commodities; and

(b) whether any of the association has been found to be indulging in illegal forward

trading and if so, the action taken against such association?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): (a) A statement is given below.

(b) No Association has been found to be indulging in illegal forward trading since December, 1983. Recognition granted to two Associations were withdrawn on the grounds of illegal forward trading in 1967 and 1983 respectively.

STATEMENT*Associations Recognised under the Forward Contracts (Regulation) Act, 1952.*

S.No.	Name of the Association	Commodity/Commodities for which recognition granted
1	2	3
(A) Recognised Association at which trading in hedge t.s.d. or n.t.s.d. contracts is permitted		
1.	Indian Pepper and Spice Trade Association, Cochin	Pepper
2.	The Spices and Oilseeds Exchange Ltd., Sangli	Turmeric
3.	The Indian Exchange Ltd., Amritsar	Gur
4.	The Rohtak Krishna Trading Company Ltd., Rohtak	Gur
5.	Bhatinda Om & Oil Exchange Ltd., Bhatinda	Gur
6.	Vijai Beopar Chamber Ltd., Muzaffarnagar	Gur
7.	The Chamber of Commerce, Hapur	Gur & Potatoes
8.	Rajdhani Oils & Oilseeds Exchange Ltd., Delhi	Gur
9.	The Central India Commercial Exchange Ltd., Gwalior	Gur
10.	The Ludhiana Grain Exchange Ltd., Ludhiana	Gur

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- | 11. | The Meerut Agro Commodities Exchange Company Ltd., Meerut | | Gur |
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| 12. | The East India Jute and Hessian Exchange Ltd., Calcutta | Raw Jute & Jute goods | |
| 13. | The East India Cotton Association Ltd., Bombay | Cotton | |
| 14. | The Central India Cotton Association Ltd., Ujjain* (Ujjain and Ratlam Rings) | Cotton and Cotton seed | |
| 15. | The Central Gujarat Cotton Dealers Association, Vadodara | Cotton | |
| 16. | Southern Gujarat Cotton Dealers Association, Surat | Cotton | |
| 17. | The Ahmedabad Cotton Merchant Association Ltd., Ahmedabad | Cotton | |
| 18. | The Northern India Cotton Association Ltd., Bhatinda | Cotton | |
| 19. | The Andhra Pradesh Cotton Association, Guntur | Cotton | |
| 20. | The South India Cotton Association, Coimbatore | Cotton | |
| 21. | The Surendranagar Cotton Oil and Oilseeds Association Ltd.,
Surendranagar (Surendranagar & Dharangadhra Rings) | Cotton | |
| 22. | Cotton Association, Indore | Cotton | |
| 23. | The Bombay Oilseeds and Oils Exchange Ltd., Bombay | Castorseed, groundnut,
Cottonseed & Linseed | |

1	2	3
24.	The Ahmedabad Seeds Merchants Association Ltd., Ahmedabad	Cottonseed and Castorseed
(B)	<i>Recognised Associations at which trading in hedge t.s.d. or n.t.s.d. contracts is not permitted</i>	
25.	The Adoni Oilseeds and Oil Exchange Ltd., Adoni	Groundnut Oil
26.	The Madras Oil and Seeds Exchange, Madras	Groundnut Oil
27.	The Madhya Pradesh Commercial Exchange Ltd., Akola	Cottonseed
28.	The Alleppey Oil Millers & Merchants Association, Alappuzha	Coconut Oil
29.	The Cochin Oil Merchants Association, Cochin	Coconut Oil

Note :

1. At present, Hedge trading is permitted only in *gur*, pepper, turmeric, potatoes and castorseed.
2. Both transferable specific delivery contracts and nontransferable specific delivery contracts are permitted in jute and jute goods.
3. Non-transferable specific delivery contracts are permitted in cotton.
4. The Bombay Oilseeds & Oils Exchange Ltd., Bombay and the Ahmedabad Seeds Merchants Association Ltd., Ahmedabad are permitted at present only to conduct hedge trading in castorseed.